

ITEM NO.2

COURT NO.11

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s) (Civil) No(s). 196/2021

DR. SUBRAMANIAN SWAMY & ANR.

Petitioner(s)

VERSUS

CENTRAL BUREAU OF INVESTIGATION & ANR.

Respondent(s)

(FOR ADMISSION and IA No.20542/2021-PERMISSION TO APPEAR AND ARGUE
IN PERSON)

Date : 17-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s)

Dr. Subramanian Swamy, Petitioner-in-person
Mr. Satya Sabhrwal, Adv.
Mr. U. Kanojia, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice, returnable within four weeks.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)